# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 1965 TO BE ANSWERED ON 19.12.2022

### **INCREASE IN MINIMUM PENSION UNDER EPF**

### **1965. SHRIMATI CHINTA ANURADHA:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether it is true that the Parliamentary Standing Committee on Labour has recommended increase in minimum pension under EPF;
- (b)whether the Government had any discussion in regard with the Finance Ministry and other stakeholders; and
- (c)whether the Government has taken any steps to increase such minimum pension and if not, the reasons therefor?

#### ANSWER

# MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (c): Yes, Sir. The Government, for the first time, in the year 2014, provided a minimum pension of Rs.1,000/- per month to the pensioners under the Employees' Pension Scheme (EPS), 1995 by providing budgetary support, which was in addition to the budgetary support of 1.16% of wages provided annually towards EPS to Employees' Provident Fund Organisation (EPFO).

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